HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF OCTOBER, 2026

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.10.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.10.26
CIVIL SUITS (COMM)	3091	70	66	3095
CIVIL ORIGINAL (COMM-IPD-TM)	1168	14	82	1100
CIVIL ORIGINAL (COMM-IPD-CR)	202	4	8	198
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	147	5	4	148
CIVIL APPEAL (COMM-IPD-PV)	4	1	0	5
CIVIL APPEAL (COMM-IPD-TM)	142	11	3	150
CIVIL APPEAL (COMM-IPD-CR)	14	0	0	14
CIVIL ORIGINAL (COMM-IPD-PAT)	57	2	0	59
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	4825	107	163	4769

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.10.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.10.26
CIVIL SUITS (COMM)	1537	27	10	1554
ORIGINAL MISC. PET. (I) (COMM)	296	55	67	284
ORIGINAL MISC. PET. (T) (COMM)	62	8	9	61
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	19	1	1	19
ORIGINAL MISC. PET. (COMM)	2639	47	24	2662
ORIGINAL MISC. PET. (ENF.) (COMM)	996	19	32	983
ORIGINAL MISC. PET. (EFA) (COMM)	43	1	0	44
ARBITRATION APPEAL (COMM)	63	5	8	60
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	119	73	81	111
COUNTER CLAIMS (COMM)	181	2	2	181
CIVIL SUITS (COMM) (INFRA)	2	0	0	2
TOTAL	5957	238	234	5961